GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:1877 ANSWERED ON:23.08.2012 PRACTICE BY FORMER JUDGES Bishnoi Shri Kuldeep

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) Whether the Government is aware that certain former judges practicing in the same high courts in which they were posted as judges;
- (b) if so, the number of such cases noticed across the country, State-wise; and
- (c) the steps taken by the Government to restrain such judges from practicing as per the mandate of Article 220 of the Constitution?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a): No such instances have been reported nor have they come to the notice of the Government.
- (b) and (c): Do not arise.